

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3775  
ANSWERED ON:20.03.2013  
HIGH FLIGHT CHARGES FOR NRIS  
Karunakaran Shri P.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has received a representation from the State Government of Kerala on the problems faced by NRIs from the State on account of high flight charges;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether Air India has increased its fare to Gulf countries especially during peak season and if so, the details thereof; and
- (d) the action taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

- (a) : Yes, Madam.
- (b) to (d): Matter is under consideration in the Ministry.